- ज्यादा से ज्यादा पादचारी पुल और अंडरग्राउंड सबवे बनाए जाएं।
- पटरियों के नजदीक खंभों को हटाया जाए।
- प्लेटफॉर्म की ऊंचाई बढाई जाए।
- रेल की पटरियां बढाई जाएं, ताकि रेल परिचालन क्षमता बढ सके।

महोदय, मैं सरकार से अनुरोध करता हूं कि मुम्बई के लाखों यात्रियों की सुरक्षा एवं सुविधा के लिए वह जल्द से जल्द कार्रवाई करे।

...(Interruptions)...

MR. DEPUTY CHAIRMAN: Now it is time for the Question Hour. ...(Interruptions)... It is time for the Question Hour. ...(Interruptions)...

12.00 Noon

(MR. CHAIRMAN in the Chair.)

ORAL ANSWERS TO QUESTIONS

Children covered under mid-day meal scheme

- *196. SHRIMATI SASIKALA PUSHPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the details of the number of schools and children covered under mid-day meal scheme during last two years and this year, year-wise and State-wise;
- (b) the details of the funds allocated for this purpose and utilized during the same period, year-wise and State-wise;
- (c) whether it is a fact that enrolment in these schools has declined during the same period, if so, the details thereof, and the reasons therefor; and
- (d) whether complaints have been received regarding sub-standard quality of food provided to the students, if so, the action taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (d) A Statement is laid on the table of the House.

Statement

- (a) The year-wise and State-wise details of number of schools and children covered under Mid Day Meal Scheme during last two years and this year are given in Statement-I (See below).
- (b) The year-wise and State-wise details of fund allocated and utilized under Mid Day Meal Scheme during last two years and this year are given in Statement-II (See below).

- (c) There is a marginal decline in the enrolment in Government primary schools whereas the enrolment at upper primary level is showing increasing trend over last three years. The decline in the enrolment at primary level can be attributed to the reduction in the rate of growth of child population. Details showing year-wise and State-wise enrolment at primary and upper primary level are given in Statement-III (See below).
- (d) During the last two years and the current year, 106 complaints of sub-standard quality of food have been received. The State Governments have taken action on these complaints including enquires/investigations, suspensions, warning and transfer of officials as well as action for systemic improvement. The details are given in Statement-IV (See below). The Centre Government also issues guidelines/advisories from time-to-time to ensure quality of meals.

Statement-I

Year-wise and State-wise details of the number of schools and children covered under Mid Day Meal Scheme during last two years and this year

S1.	States/UTs	2013-14		201	4-15	2015-16 (1st quarter)	
No.		Children	Institutions	Children	Institutions	Children	Institutions
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	5605911	77091	2917601	48061	2739197	47697
2.	Arunachal Pradesh	259436	3339	245291	3315	243767	3339
3.	Assam	4522806	56327	4474903	56877	4462362	57206
4.	Bihar	13459161	69367	13150423	69826	12569098	70170
5.	Chhattisgarh	3167719	47879	2877038	47729	2862335	47710
6.	Goa	152765	1532	145351	1508	140501	1497
7.	Gujarat	4299803	33728	4260527	35439	4375109	35220
8.	Haryana	1982510	15264	1945224	14714	1658794	14714
9.	Himachal Pradesh	571246	15197	542750	15339	511316	15359
10.	Jammu and Kashmir	1035069	22965	712990	23680	915049	23680
11.	Jharkhand	2858011	40855	2585142	40958	2309868	40958
12.	Karnataka	5062641	55080	4767100	55683	4656379	55764
13.	Kerala	2569405	12377	2522323	12373	2502230	12358

Year-wise and State-wise details of funds released and utilized under
Mid Day Meal Scheme during last two years and this year

(₹ in lakh)

Sl. No.	States/UTs	Central Assistance Released	Expenditure	Central Assistance Released	Expenditure	Central Assistance Released as on date
		2013-14		2014	2015-16	
1	2	3	4	5	6	7
1.	Andhra Pradesh	44374.15	46542.99	31556.76	31090.81	20597.48
2.	Arunachal Pradesh	4028.6	3310.84	3351.71	3283.49	673.46
3.	Assam	45710.81	46676.39	47985.16	53411.93	31231.57
4.	Bihar	117682.53	125451.67	136532.1	140647.23	81815.24
5.	Chhattisgarh	34264.11	32567.6	31564.09	35760.45	17550.94
6.	Goa	1404.07	1325.22	1403.61	1578.86	886.28
7.	Gujarat	49903.26	42193.85	44783.33	45366.71	25743.9
8.	Haryana	19719.92	16476.79	16398.99	15358.13	6762.11
9.	Himachal Pradesh	7909.36	8122.88	7460.91	7544.43	3891.66
10.	Jammu and Kashmir	8454.62	7869.779	6203.3	7650.404	5760.4
11.	Jharkhand	35017.2	44391.74	21508.92	36332.05	20613.8
12.	Karnataka	73323.24	72454.84	56610.57	59165.6	28362.35
13.	Kerala	19201.38	19807.04	22575.34	22623.77	11450.51
14.	Madhya Pradesh	81863.87	78207.72	79567.82	76947.5	39944.98
15.	Maharashtra	98376.59	101736.42	95059.83	116062.05	76408.93
16.	Manipur	1444.64	2255.55	3281.86	2286.05	1250.72
17.	Meghalaya	6333.2	6251.17	6247.18	6211.95	3829.8
18.	Mizoram	1999.56	2047.46	2049.78	1859.55	917.81
19.	Nagaland	1754.48	3310.84	4226.96	2679.41	1073.68
20.	Odisha	61429.29	54917.66	49303.55	51824.23	26966.53

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1	2	3	4	5	6	7
21.	Punjab	21402.83	18287.71	13500.81	19084.34	11147.22
22.	Rajasthan	44905.67	49575.17	41757.13	49361.93	33566.22
23.	Sikkim	1226.31	1043.07	1040.14	1203.99	556.09
24.	Tamil Nadu	49354.83	48470.17	63991.1	63061.73	30149.66
25.	Telangana			20114.42	21567.02	7837.69
26.	Tripura	5073.29	5460.93	4827.01	5085.171	2821.89
27.	Uttarakhand	9525.47	10373.19	8931.74	8678.57	4417.84
28.	Uttar Pradesh	120750.57	115316.06	105142.49	117628.94	67478.43
29.	West Bengal	111333.22	112240.77	109189.56	113916.42	56391.27
30.	Andaman and Nicobar Islands	1119.15	979.47	322.2	276.27	188.78
31.	Chandigarh	933.17	496.35	810.479	486.57	556.43
32.	Dadra and Nagar Haveli	480.64	403.29	409.772	425.63	273.38
33.	Daman and Diu	270.22	220.12	213.31	183.8	133.61
34.	Delhi	9948.48	7997.85	7892.3	12308.585	6675.74
35.	Lakshadweep	115.06	63.61	108.81	87.09	63.04
36.	Puducherry	401.52	528.5	597.7	587.29	359.36
	Total	1091035	1087375	1046521	1131628	628349

Oral Answers

Statement-III

Year-wise and State-wise enrolment at primary and upper primary level

States/UTs	Primary			Upper Primary			
-	2011-12	2012-13	2013-14	2011-12	2012-13	2013-14	
1	2	3	4	5	6	7	
Andaman and Nicobar Islands	24652	23819	23441	17685	16650	16074	
Andhra Pradesh	3970814	3796073	3735160	2161044	2198441	2232461	
Arunachal Pradesh	189914	184646	171206	70432	83078	83326	
Assam	3054579	2963820	3309489	1109996	1081508	1254277	

1	2	3	4	5	6	7
Bihar	15596685	13744839	14024944	4818072	5083788	5828608
Chandigarh	64038	64643	64122	38500	43189	44090
Chhattisgarh	2446959	2375948	2221884	1324763	1378304	1342997
Dadra and Nagar Haveli	31254	26569	24960	17281	18723	19114
Daman and Diu	9468	9923	9330	5491	5989	5938
Delhi	1063558	1077156	1040768	618353	683637	716314
Goa	36075	33671	32243	11597	10449	10444
Gujarat	4210871	4099085	3977505	1757636	2116305	2128100
Haryana	1404802	1358303	1289519	714421	740372	778165
Himachal Pradesh	403280	387357	368110	281711	270343	260721
Jammu and Kashmir	723555	720412	710141	408069	392893	366567
Jharkhand	3892148	3647149	3528498	1476527	1497416	1493054
Karnataka	3066719	2933661	2847433	1681437	1687570	1429887
Kerala	574749	534134	513001	407239	414433	406565
Lakshadweep	5726	5560	4691	4200	4187	3598
Madhya Pradesh	6829830	6497447	6109426	3337584	3415737	3402060
Maharashtra	5704915	5441805	4946840	1526555	1544086	1365219
Manipur	159055	166267	168273	31179	35462	39178
Meghalaya	276064	268374	273670	81323	98216	95597
Mizoram	133395	130260	88050	55959	57115	41139
Nagaland	142891	145978	144420	49236	53004	53451
Odisha	3909652	3815009	3695440	1627481	1643953	1662259
Puducherry	31662	29922	27462	31581	29833	26846
Punjab	1360923	1340880	1435065	789971	814222	858356
Rajasthan	5019135	4742214	4367200	2081188	2076370	2043464
Sikkim	64058	57148	50156	33574	36880	38067
Tamil Nadu	2410068	2248509	2217124	1816157	1665054	1641048

1	2	3	4	5	6	7
Tripura	338676	340391	318032	197500	194178	180927
Uttar Pradesh	15049324	14159320	13523506	4494100	4460533	4188647
Uttarakhand	575848	548191	526354	316850	316484	305986
West Bengal	8875151	8573022	7333775	4350663	4399322	4477080
ALL STATES	91650493	86491505	83121238	37745355	38567724	38839624

Statement-IV Action taken on complaints related to serving of poor quality meals to the children during the years 2013, 2014 and 2015

Sl.No.	Type of action	2013	2014	2015*	Total
1.	Departmental action (including warning, transfer, suspension) and action against service providers/complaint substantiated by State Government.	5	8	10	23
2.	General corrective action, including issue of instructions to concerned, by State Government/GOI.	5	4	2	11
3.	Baseless, not proved, not related to MDM	2	6	3	11
4.	Under enquiry/investigation at State level	4	6	2	12
5.	Reply awaited	2	17	30	49
	Total	18	41	47	106

^{*}as on 20.11.2015

MR. CHAIRMAN: One minute, hon. Members. ...(Interruptions)... Please go back to your places. ...(Interruptions)... This is Question Hour. ...(Interruptions)... Please go back to your seats. ...(Interruptions)... कृपया आप अपनी जगह पर वापस जाइए। ...(व्यवधान)... Please go back to your seats. ...(Interruptions)... You have no locus in the Well. ...(Interruptions)... Go back to your places. ...(Interruptions)... Go back to your places. ...(Interruptions)... Please do not do this. ...(Interruptions)... Mr. Seelam, go back to your place. ...(Interruptions)... Please go back to your place. ...(Interruptions)... Question No. 196. ...(Interruptions)...

SHRIMATI SASIKALA PUSHPA: Sir, the Mid Day Meal Scheme was first introduced in Tamil Nadu. ...(*Interruptions*)... It was extended to all the districts of Tamil Nadu by our founding father Dr. MGR. ...(*Interruptions*)... Now, our Chief Minister, Dr. Amma, is giving nutritional food to all the Children. ...(*Interruptions*)...

MR. CHAIRMAN: What is the question? ...(Interruptions)... Put your question. ...(Interruptions)...

SHRIMATI SASIKALA PUSHPA: Sir, my first question is that the aim of the programme is to provide quality education. ...(*Interruptions*)... Though there are many schemes that are providing quality education, yet we see that many children are admitted in private schools. ...(*Interruptions*)...

MR. CHAIRMAN: Please put your question on this issue. ...(Interruptions)...

SHRIMATI SASIKALA PUSHPA: Why do people opt for private schools? ...(Interruptions)... Has the Government taken cognizance of this? ...(Interruptions)... If yes, what action has the Government taken in this regard? ...(Interruptions)...

MR. CHAIRMAN: The Question pertains to the Mid Day Meal Scheme. ...(Interruptions)...

SHRIMATI SMRITI ZUBIN IRANI: Sir, the Question pertains to the Mid Day Meal Scheme. ...(Interruptions)... However, the hon. Member has expressed her concern with regard to raising quality of learning in the Government Schools. ...(Interruptions)... I would like to draw your attention towards the Government's efforts of the Paddhe Bharat, Baddhe Bharat initiative. ...(Interruptions)... This initiative helps to strengthen reading, learning and writing in the elementary stage so that the concepts, which are foundational to the interest of a child in the school, are strengthened. ...(Interruptions)... There are other measures also which I can enunciate here. ...(Interruptions)...

MR. CHAIRMAN: Please reply to the question. ...(Interruptions)...

SHRIMATI SMRITI ZUBIN IRANI: However, Sir, as you have directed, the Question pertains to the Mid Day Meal Scheme. ...(Interruptions)...

MR. CHAIRMAN: Second supplementary, please. ...(Interruptions)...

SHRIMATI SASIKALA PUSHPA: Sir, regarding the implementation of Central Schemes, that too exclusively on the Sarva Shiksha Abhiyan, the funds between the Centre and State were previously in the ratio of 65:35. ...(*Interruptions*)...

MR. CHAIRMAN: Please put the question on ...(Interruptions)...

SHRIMATI SASIKALA PUSHPA: Sir, this is only the question. ...(Interruptions)... But, as per the recommendations of the Fourteenth Finance Commission, the share of the Centre has been reduced to 50 per cent. ... (Interruptions)... Now, instead of 65 per cent, the Centre's share is 50 per cent. ...(Interruptions)... Why is it so? Is there any relaxation for the State Governments, like the Government of Tamil Nadu, which are functioning well? ...(Interruptions)...

MR. CHAIRMAN: Please answer only the question. ...(Interruptions)...

SHRIMATI SMRITI ZUBIN IRANI: Sir, it is incorrect to say that the funding pattern has been reduced to 50:50. ...(Interruptions)... It is correct to state on the floor of the House that the Fourteenth Finance Commission ...(Interruptions)...

MR. CHAIRMAN: What are you doing? Please go back to your places? ...(Interruptions)... This is disgraceful. ...(Interruptions)...

SHRIMATI SMRITI ZUBIN IRANI: In fact, now, for the Mid Day Meal Scheme 100% funds are provided by the Centre to the Union Territories. ...(Interruptions)... For the Himalayan States, the funding is 90:10. ...(Interruptions)... The North-Eastern region is protected. ...(Interruptions)... For other States, the devolution and funding pattern is 60:40. ...(Interruptions)...

MR. CHAIRMAN: Shri Nishad. ...(Interruptions)... आप उनको सवाल पूछने दीजिए। ...(व्यवधान)...

श्री विशम्भर प्रसाद निषाद : सर, चूंकि पूरे देश में MDM से संबंधित शिकायतें आ रही हैं और बच्चे बीमार पड़ रहे हैं, तो हम माननीया मंत्री जी से यह जानना चाहेंगे कि इसमें सुधार के लिए क्या-क्या कदम उठाए गए हैं? ...(व्यवधान)... दूसरा, इसका दुषप्रभाव यह पड़ रहा है कि सरकारी स्कूलों में बच्चों का दाखिला कम हो रहा है और वे प्राइवेट स्कूलों में जा रहे हैं। ...(व्यवधान)... बच्चे सरकारी स्कूल छोड़कर प्राइवेट स्कूलों में जा रहे हैं, उसके लिए आप क्या कदम उठाने वाली हैं? ...(व्यवधान)...

श्री सभापति : आप लोग यह क्या कर रहे हैं? ...(व्यवधान)... Please go back to your places. ...(Interruptions)... Please don't do it. ...(Interruptions)... This is disgraceful. ...(Interruptions)...

श्री विशम्भर प्रसाद निषाद : माननीय सभापति महोदय, हम आपके माध्यम से माननीया मंत्री जी से यह जानना चाहते हैं कि MDM के तहत जो मध्याह्न भोजन दिया जाता है, उसमें खराब भोजन की वजह से बच्चे बीमार होते हैं। ...(व्यवधान)... उसके कारण छात्र-संख्या घट रही है। ...(व्यवधान)... जो छात्र-संख्या घट रही है और प्राइवेट स्कूलों में जा रही है, उसको रोकने के लिए सरकार ने क्या उपाय किए हैं? ...(व्यवधान)... दूसरा, हम यह जानना चाहते है कि क्या सरकार मध्याह्न भोजन को समाप्त करके उसके बदले नकद राशि बच्चों को प्रदान करने का काम करेगी? ...(व्यवधान)...

MR. CHAIRMAN: Don't do this. ...(Interruptions)... Please go back to your places. ...(Interruptions)...

श्रीमती स्मृति ज़ूबिन इरानी: माननीय सभापति जी, आदरणीय सांसद का यह कहना कि "मिड-डे मील" की वजह से सरकारी स्कूलों से बच्चे प्राइवेट स्कूलों में जा रहे हैं, सरासर गलत है। ...(व्यवधान)... उसमें क्वॉलिटी इस प्रकार से निर्धारित की जाती है — मैं उनका ध्यान आकृष्ट करना चाहती हूँ कि 13 फरवरी, 2015 को हमने विशेष रूप से गाइडलाइंस राज्यों को प्रेषित की हैं, जो food safety or hygiene से school-based cooking के संदर्भ में हैं। ...(व्यवधान)... मैं उनका ध्यान विशेष रूप से इस बात की ओर आकर्षित करना चाहूँगी कि हमने सभी राज्यों को यह सलाह दी है, यह आदेश दिया है कि वे जो भी ingredients procure करें, वह ऐगमार्क क्वॉलिटी का ही हो। ...(व्यवधान)...

MR. CHAIRMAN: Why is this noise being made? ...(Interruptions)...

श्रीमती स्मृति जूबिन इरानी: साथ ही, मैं उनका ध्यान इस ओर आकृष्ट करना चाहूँगी कि 13 सितम्बर, 2015 को मैंने स्वयं सभी राज्यों के मुख्य मंत्रियों का ध्यान आकर्षित करते हुए पत्र लिखा है। ...(व्यवधान)... चूंकि "मिड-डे मील" का भोजन पकाना और उसको परोसना, यह राज्य सरकारों का अधिकार है, इसलिए उनका ध्यान आकर्षित करते हुए मैंने स्वयं मुख्य मंत्रियों को 13 सितम्बर को पत्र लिखकर सम्बोधित किया कि "मिड-डे मील" से संबंधित जितने भी अफसर हैं, उसमें जितने लोग भी सपोर्ट कर रहे हैं, उनको यह बताया जाए कि प्रोक्योरमेंट के लिए, डिस्ट्रिब्यूशन के लिए और परोसने के लिए क्या सेफ्टी गाइडलाइंस हैं और मुझे विश्वास है कि मुख्य मंत्रियों के पास जो मेरा निवेदन पत्र पहुँचा है, शिक्षा मंत्रियों से जो मेरा परस्पर संवाद है, उस संवाद की वजह से "मिड-डे मील" बनाने की प्रक्रिया सुरक्षित ढंग से राज्य सरकारें चलाएँगी। ...(व्यवधान)...

MR. CHAIRMAN: The House is adjourned for thirty minutes.

The House then adjourned at seven minutes past twelve of the clock.

The House reassembled at thirty-seven minutes past twelve of the clock, MR. CHAIRMAN in the Chair.

*197. [The questioner (SHRI TAPAN KUMAR SEN) was absent.]

PSUs functioning without Heads/CMD/Chairman

- *197. SHRI TAPAN KUMAR SEN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) the details of Public Sector Undertakings (PSUs) which are functioning without Heads/CMD/Chairman at present; and
 - (b) if so, the details thereof, PSU-wise?